# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3544

TO BE ANSWERED ON THE 8<sup>th</sup> AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
RELEASE OF FUNDS FROM NDRF

#### 3544. SHRI PR. SENTHIL NATHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any request from Tamil Nadu for the release of funds from NDRF to mitigate the problems and damages caused by the extremely heavy torrential rainfall during 2015 and for damages caused during cyclone Vardah in 2016;
- (b) if so, the details of the amount sought and the necessary steps taken thereon by the Government; and
- (c) the reasons for lack of proper financial support or non-release of funds even after the submission of reports by the Central team recommending the release of funds?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c) In the case of flood of 2015, upon receipt of memoranda from State Government of Tamil Nadu for additional financial assistance, an Inter-Ministerial Central Team visited the affected areas of the State for making an on-the-spot assessment of damages and requirement of funds for relief measures of immediate nature. Based on its report, the High Level Committee (HLC), in its meeting held on 15.02.2016, approved the assistance of (i) Rs.1737.65 crore from NDRF, subject to adjustment of 50% of balance available in the SDRF account for the instant calamity; (ii) Rs.32.00 crore from Special component of National Rural Drinking Water Programme (NRDWP) for repair of damaged rural drinking water supply works; and (iii) Air Bills for airdropping of essential supplies and rescue, as per actual, based on the bills raised by the IAF/ Ministry of Defence.

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In addition, the Government of Tamil Nadu had also received Central assistance of Rs.388.42 crore from SDRF and Rs.552.00 crore from Special Assistance of Central plan schemes on 23<sup>rd</sup> November 2015 and an amount of Rs.1365.67 crore from NDRF between December 2015 to April 2016.

With regard to Cyclone Vardah, it is stated that the High Level Committee (HLC), in its meeting held on 23.03.2017, approved the assistance of (i) Rs. 264.11 crore from NDRF, subject to adjustment of 50% of balance available in the SDRF account, and (ii) Rs.2.06 crore from Special component of NRDWP for repair of damaged rural drinking water supply works.

The Government of India had released both the installments of Central Share of SDRF amounting to Rs.534.75 crore for the year 2016-17 and an amount of Rs.1666.75 cr. (Rs.1447.99 cr. for drought 2016-17 + Rs.218.76 cr. for cyclone Vardha) released from NDRF.

No additional amount from SDRF/ NDRF is due for release to the State Government for the flood of 2015 and cyclone 'Vardha'.

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